

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2020

IN THE MATTER OF:

Textile Consumers Foundation

...Appellant

Versus

Competition Commission of India &Anr.

...Respondents

Present:

For Appellant : Mr. M. M. Sharma, Advocate

**For Respondents : Mr. Samar Bansal, Mr. Abhinav and Mr. Manu Chaturvedi, Advocates for R-1
Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi, Advocates for R-2**

ORDER

(Through Virtual Mode)

25.08.2020 Pleadings are not complete. Respondents may file reply within two weeks. Rejoinder, if any, be filed by the Appellant within two weeks thereof.

List the appeal 'for Admission (After Notice)' on **24th September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/